Annexure-V

Name of the corporate debtor: SHREE RANGHAM ISPAT PRIVATE LIMITED; Date of commencement of Liquidation: 28-08-2023; List of creditors as on: 07-11-2023 List of Operational Creditors (Government)

(Amount in ₹)

| | | Details of | | Details of claim admitted | | | | | | | | | Amount | | | |
|------|---|-----------------|-------------------|--------------------------------|--------------------|--|--|------------------------------------|--------------------------------------|---|--------------------------------------|-------------------------------------|---|---|---------------------------------------|---|
| S No | Name of the Creditor | Date of receipt | Amount claimed | Amount of claim admitted | Nature of Claim | Amount Covered by Security Interest | Whether Security Interest Relinquished (Yes/No/NA) | Details of Security Interest | Amount Covered by Guarantee | Whether related party? (Yes/ No) | % voting share in CoC, if Applicable | Amount of contingent claim | of any mutual dues, that may be set-off | Amount of claim under verification | Amount of claim not admitted | Remarks, if any |
| 1 | Asst. Commissioner, CGST, Mahabubnagar | 21-12-2022 | 59,09,328 | 59,09,328 | OC-Govt | - | NA | _ | _ | No | 0.92 | - | - | (- | | Claim taken as submitted in CIRP |
| | | Total | 59,09,328 | 59,09,328 | | - | | | - | | 1 | | - | | | - |

KALVAKOLANU MURALI KRISHNA PRASAD

Liquidator,

M/s. SHREE RANGHAM ISPAT PRIVATE LIMITED (In Liquidation)
Reg No. IBBI/IPA-001/IP-P00967/2017-2018/11588

